

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 302 of 2021

IN THE MATTER OF:

Centrum Financial Services Ltd.

....Appellant

Vs.

CFM Asset Reconstruction Pvt. Ltd. & Anr.

....Respondents

Present:

For Appellant:

**Mr. Jayant K. Mehta, Sr. Advocate
Mr. Aaditya Vijay Kumar and Mr. Keshav Seth,
Advocates**

For Respondents:

**Mr. Malak Bhatt, Advocate for RP/R-1.
Mr. Vikas Sethi (Suspended Board of Directors)**

O R D E R
(Virtual Mode)

12.04.2021: List this Appeal as 'Fresh Case' on **13th April, 2021**.

Advocate Mr. Malak Bhatt appears on behalf of Respondent No. 1.

The Appellant to serve intimation to the IRP also.

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

sa/md